

# HIGH COURT OF CHHATTISGARH : BILASPUR

## NOTIFICATION

No. 4156/ S & A Cell/ 2021

Bilaspur, Dated : 31<sup>st</sup> March, 2021

In exercise of powers conferred by sub rule (1) of rule 5 of the Chhattisgarh Higher Judicial Service (Recruitment and Conditions of Service) Rules, 2006 (as amended from time to time) and in view of the directions of Hon'ble the Supreme Court in its order dated 04.01.07 passed in C.A. 1867/06 (Malik Mazhar Sultan and another V/s U.P. Public Service Commission & ors.), the High Court of Chhattisgarh notifies the vacancies for the year 2021 in respect of District Judge(Entry Level) as under:-

a)	By Promotion in accordance with Rule 5(1)(a).	08
b)	By promotion through limited competitive examination in accordance with Rule 5(1)(b).	01
c)	By direct recruitment from the Bar in accordance with Rule 5(1)(c).	03 [UR- 02, ST- 01]

BY ORDER OF HON'BLE HIGH COURT

  
(Santosh Sharma)  
I/c Registrar General

Endt.No. 4157/ S & A Cell/ 2021  
Copy forwarded to :-

Bilaspur, Dated : 31<sup>st</sup> March, 2021

1. The Deputy Controller, Government Regional Press, Behind Indrawati Bhawan , Amenities Block , Nava Raipur, Chhattisgarh with a request to publish it at the earliest in extra-ordinary issue of Chhattisgarh State Gazette.
2. The Principal Secretary, Law & Legislative Affairs Department, Government of Chhattisgarh, Mantralaya, Mahanadi Bhawan, Atal Nagar, Nava Raipur,C.G. for necessary information.

Sd/-  
(Santosh Sharma)  
I/c Registrar General